

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	814	407	1221
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	808	509	1317
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POC)	0	88	88
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	674	488	1162
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	308	321	629
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	27	27
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	486	388	874
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	440	441	881
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	758	0	758
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	885	0	885
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	303	1882	2185
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	82	1826	1908
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	235	888	1123
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	141	730	871
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	44	1386	1430
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	25	784	809
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	45	694	739
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	958	986
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	50	661	711
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	38	773	811
Total		6164	13251	19415
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5238	12422	17660
Total		5238	12422	17660
2	Family Court, Agartala	486	388	874
3	Addl. Judge, Family Court, Agartala	440	441	881
Total		926	829	1755
Grand Total		6164	13251	19415

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	185	226	411
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	190	186	376
3	Sri Subhra Nath, Judge, Family Court, Udaipur	159	195	354
4	Smti. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	305	0	305
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	111	739	850
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	42	628	670
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	789	796
8	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	816	828
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	398	406
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	5	413	418
Total		1024	4390	5414
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	852	3384	4236
2	Amarpur	13	811	824
Total		865	4195	5060
3	Family Court, Udaipur	159	195	354
Grand Total		1024	4390	5414

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Govinda Das, District & Sessions Judge, Belonia	211	200	411
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Govinda Das, District Judge, Belonia	108	38	146
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	180	80	260
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	118	0	118
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	49	675	724
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	119	409	528
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	21	339	360
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	38	51	89
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	15	438	453
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	60	366	426
Total		919	2596	3515
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	626	1661	2287
2	Sabroom	113	855	968
Total		739	2516	3255
3	Family Court, Belonia	180	80	260
Grand Total		919	2596	3515

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	169	196	365
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	20	54	74
3	Sri Sankari Das, Judge, Family Court, Kailashahar	143	395	538
4	Smt. Ishika Dan, Civil Judge(Senior Division), Kailashahar	289	0	289
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	102	792	894
6	Smti. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	220	273	493
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	64	741	805
8	JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar (Vacant) , Charge remains with Smt. Ranjabati Roy , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	59	343	402
Total		1066	2794	3860
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	923	2399	3322
Total		923	2399	3322
2	Family Court , Kailashahar	143	395	538
Grand Total		1066	2794	3860

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	278	277	555
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	191	316	507
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	212	118	330
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	264	0	264
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	138	838	976
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	266	838	1104
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	122	871	993
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	231	233
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	248	257
Total		1482	3737	5219
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1259	3140	4399
2	Kanchanpur	11	479	490
Total		1270	3619	4889
3	Family Court, Dharmanagar	212	118	330
Grand Total		1482	3737	5219

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	210	472	682
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	66	106	172
3	Sri Motom Debbarma, Civil Judge (Senior Division), Sonamura	169	0	169
4	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	61	383	444
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	44	453	497
6	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	24	420	444
7	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	211	283	494
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	49	1044	1093
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	108	1049	1157
Total		942	4210	5152
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	508	1728	2236
2	Bishalgarh	368	2376	2744
Total		876	4104	4980
3	Family Court , Sonamura	66	106	172
Grand Total		942	4210	5152

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	96	192	288
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	106	193	299
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma, District & Sessions Judge, Khowai	81	71	152
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	124	0	124
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	42	1113	1155
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	46	945	991
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	751	771
Total		515	3265	3780
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	434	3194	3628
Total		434	3194	3628
2	Judge, Family Court, Khowai	81	71	152
Grand Total		515	3265	3780

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Court- wise pendency of Cases as on 30.11.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	48	160	208
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	52	48	100
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	11	24	35
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	54	0	54
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	33	186	219
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	81	86
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	70	102	172
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	11	587	598
9	Sri Jagodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	87	372	459
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	18	92	110
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	577	587
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	28	28
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	41	46
Total		404	2298	2702
Station-wise pendency of Cases as on 30.11.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	192	475	667
2	Kamalpur	168	1061	1229
3	Longtharai Valley	28	669	697
4	Gonda Twisa	5	69	74
Total		393	2274	2667
5	Family Court, Ambassa	11	24	35
Grand Total		404	2298	2702

District-wise pendency of Civil and Criminal Cases as on 30.11.2024				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6164	13251	19415
2	Gomati District, Udaipur	1024	4390	5414
3	South Tripura District, Belonia	919	2596	3515
4	Unakoti Judicial District, Kailashahar	1066	2794	3860
5	North Tripura District, Dharmanagar	1482	3737	5219
6	Sepahijala District, Sonamura	942	4210	5152
7	Khowai District, Khowai	515	3265	3780
8	Dhalai District, Ambassa	404	2298	2702
Total		12516	36541	49057